**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**25. C.P.(IB)-4424(MB)/2019**

**CORAM:**
**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

**NAME OF THE PARTIES: Shri Martand Engineers and Fabricators**
**V/s**
**Proenergy Resources Pvt Ltd**

**APPEARANCE :**
**FOR THE OPERATIONAL CREDITOR :** None present
**FOR THE CORPORATE DEBTOR :** Adv. Sumukh Valimbe

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **12.01.2023** for hearing.

**Sd/-**
**SHYAM BABU GAUTAM**
**Member (Technical)**

**Sd/-**
**JUSTICE P. N. DESHMUKH**
**Member (Judicial)**

01.12.2022
*ANKIT*